GOVERNMENT OF INDIA MINISTRY OF MINES

LOK SABHA

UNSTARRED QUESTION NO - 5140

ANSWERED ON 02.04.2025

PROJECTS UNDER PMKKKY IN TIRUPATI

5140. SHRI MADDILA GURUMOORTHY:

Will the Minister of MINES be pleased to state:

- (a) the current status of implementation of the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) in Tirupati Parliamentary Constituency;
- (b) the funds allocated and utilized under the said Yojana in Tirupati for the development of mining affected areas and welfare of the local communities;
- (c) the key projects undertaken/proposed under PMKKKY in the said region specifically addressing areas related to health, education, infrastructure and environmental protection;
- (d) whether there are any specific challenges in implementing the said Yojana in Tirupati Parliamentary Constituency and if so, the steps being taken to overcome them; and
- (e) the timeline for the completion of ongoing projects under PMKKKY and future plans to expand the scope of the said Yojana in the said region?

ANSWER

THE MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

- (a) & (b) As per information received from the State Government of Andhra Pradesh, the State Government has notified the District Mineral Foundation Rules, 2016 and DMFTs has been established in all the 26 Districts of the State including Tirupati. DMF Tirupati was established on 1st August 2022. Till January 2025, Rs.24.15 Cr. has been sanctioned for 148 projects under DMFT Tirupati, out of which a total of 66 projects have been completed and an amount of Rs.4.39 Cr. has been spent for the development of mining affected areas and welfare of the local communities.
- (c) to (e) The details of the project taken up in the areas of health, education, infrastructure and environmental protection through DMFT Tirupati, till January 2025 is given in Annexure I.

Further, no specific challenges were reported by the State Government of Andhra Pradesh in implementing the PMKKKY in Tirupati Parliamentary Constituency. In order to enhance the effectiveness of the projects and widening of the scope of the works taken up through DMFs, the Central Govt. issued revised PMKKKY guidelines in January, 2024, with directions to all the States including Andhra Pradesh to incorporate the same in their State DMF Rules.

Annexure I

Details of project taken under the sectors health, education, infrastructure and environmental protection

S. No		Total no. of Projects sanctioned	No. of Projects Completed	Amount Allocated (in Cr.)	Amount Spent (in Cr.)
1	Health Care	1	-	1.25	-
2	Education	28	16	8.90	1.92
	Physical infrastructure	32	14	12.19	1.58
1 4	Environmental protection	-		-	-